JAIPUR

Date of order: 11.03.2003

CP No.84/2002 (OA No.475/2001)

S.P.Singh s/o Lala Ram r/o Plot No.70, Satya Nagar, Jaipur presently working as Sub-Post Master, R.S.Hotel Sub Post Office, Jaipur

.. Applicant

VERSUS

Shri S.C.Dutta, Secretary to the Govt. of India, Department of Posts, Ministry of Communication, Dak Bhawan, New Delhi.

. Respondent-Contemner

Mr. C.B Sharma - counsel for the applicant

Mr. T.P Sharma - counsel for respondent-contemner

CORAM:

Hon'ble Mr. H.O.Gupta, Member (Administrative)
Hon'ble Mr. M.L.Chauhan, Member (Judicial)

ORDER (ORAL)

This Contempt Petition has been filed for the alleged wilful disobedience of the order dated 2.4.2002 passed in OA No.475/2001.

- 2. Heard the learned counsel for the parties.
- The contention of the learned counsel for the applicant is that although a payment of Rs. 500/- has been made to the applicant but the second portion of the order of the Tribunal viz. the controversy should be finalised within six months, has not been complied with by the respondent-contemner. He further submits that since the order of the Tribunal has not been fully complied with, they are under the contempt of this Tribunal. He also submits that in future also if the controversy is not

B

finalised, the applicant shall be affected and he will come to the court again to get the relief. The learned counsel for the respondent-contemner submits that this issue may take some more time because of reference to various authorities, as would be evident from the reply. However, he gives undertaking to the Tribunal on behalf of the respondent-contemner that the controversy shall be resolved within 4 months from today under intimation to the applicant and till the controversy is resolved, the applicant's further dues, if any, shall be paid in accordance with the order in the OA.

2.2 With this undertaking, we do not think that we should proceed further in this Contempt Petition. The Contempt Petition is, therefore, dismissed. Noticee is discharged.

(M.L.CHAUHAM)

Member | (J)

(H.O.GUPTA)

Member (A)